

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/378(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH OCTOBER, 2022, 02:00 P.M

IN THE MATTER OF	DDM INFRASTRUCTURE & PROJECTS VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel/Authorised Representative appeared physically/through video conference:

For OC : Mr. Sidharth Shankar Padhy, Adv.

For CD : Mr. Aditya Sarkar, Adv.

ORDER

1. Ld. Counsel for the Operational Creditor present. Ld. Counsel for the Corporate Debtor present.
2. It is stated at Bar by the Ld. Counsel appearing for the parties that the matter has been settled between the parties and the Settlement Agreement has been executed on 24/08/2022. In view of this, Ld. Counsel appearing for the Operational Creditor seeks permission to withdraw the C.P.(IB)/378(KB)2021. Permission is granted. **Accordingly, this petition is dismissed as withdrawn.**
3. File be consigned to the records.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**